

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.-136**  
New IA-5448/2020 IA-2615/2020  
IN  
IB-1683(ND)/2018

**IN THE MATTER OF:**

M/s. Crayaon Software Experts India Pvt. Ltd.  
Vs.

M/s. Vas Data Services Pvt. Ltd.

**SECTION**

U/s 9 IBC code 2016

**CORAM:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant/OC

For the Respondent/CD

For the Intervener/RP

:  
:  
: Mr. Pankaj Jain Adv for RP along with Sunil kumar Jain RP

**ORDER**

The application being part heard, therefore, place it before the Regular Bench on 04.01.2021.

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (J)**